

C. A. T. Bench, JAIPUR

Date of Order

Orders

9/17/93

None for the petitioner.
Mr. B Manish Bhandari - Counsel for the respondents.

The learned Counsel for the respondents has stated at further reply in this case has been filed today. According to the same the applicant has already been given the offer of appointment on compassionate ground. The order of the Tribunal has thus already been complied with, the proceedings are therefore closed and the further reply may be produced on the record of this file.

may be dated 9/17/93
do. + 100 22/1/93